



**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE  
ORIGINAL APPLICATION NO.136/2024 (WZ)**

News item titled "Eight killed and 50 injured in boiler Blast at Dombivli Chemical Plant" appearing in The Hindu dated 23/05/2024

**AND**

**ORIGINAL APPLICATION NO.121/2024 (WZ)**

News item titled "Amudan Chemicals Pvt Ltd in Dombivli East -8 killed, 60 injured in boiler blast at Thane Chemical unit", appearing in the Indian Express dated 24/05/2024

**ADDITIONAL AFFIDAVIT IN REPLY ON BEHALF OF  
MAHARASHTRA POLLUTION CONTROL BOARD i.e.  
RESPONDENT NO. 1**

I, Upendra C. Kulkarni, Aged 52 Adult, occupation, the Sub Regional Officer, Kalyan – I of the Maharashtra Pollution Control Board at Kalyan, having office address at Siddhivinayak Sankul, 3<sup>rd</sup> Floor, Near Oak Baug, Station Road, Kalyan (West), do hereby state on solemn affirmation as under –

- (1) I am filing this Additional Affidavit in compliance of the Orders dated 02/04/2025 and 23/6/2025 passed by this Hon'ble NGT.
- (2) I say and submit that the Respondent -Board has called the proposal from the Institute of Chemical Technology (ICT),





Mumbai and the National Environmental Engineering Research Institute (NEERI), Nagpur to offer the methodology to be adopted to assess the air, water and soil pollution in respect of fire and explosion incidence occurred in M/s. Amudan Chemical Pvt Ltd located at Plot No.W-229, MIDC Phase-II, Dombivali, Tal-Kalyan, Dist-Thane. Accordingly, the NEERI has submitted the Project Proposal for Assessment of Environmental Damage and Compensation Estimation for M/s.Amudan Chemical Pvt.Ltd. in the month of April, 2025. A copy of the Project Proposal received from NEERI is enclosed herewith and marked as an **Annexure-'I'**.

- (3) I say and submit that after conducting the field visit by the ICT to the blast site at Amudan Chemicals Pvt. Ltd., Dombivli, the Respondent Board will finalize the methodology within two weeks.
- (4) Hence this Affidavit.

Solemnly affirmed on this ..... day of August, 2025 at.....

For and on behalf of  
Maharashtra Pollution Control  
Board i.e. Respondent No. 1.

( Upendra C. Kulkarni )  
Sub Regional Officer- Kalyan-I

ADVOCATE

**SIGNED BEFORE ME**

**RAVINDRA B. YADAV**  
Reg. No. 34853 E.A., LL.B.  
ADVOCATE & NOTARY, GOVT. OF INDIA



## Project Proposal

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**Assessment of Environmental Damage and  
Compensation Estimation for the Amudan  
Chemicals Pvt. Ltd. Incident, Dombivli**

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Submitted to

**Maharashtra Pollution Control Board (MPCB)****CSIR-National Environmental Engineering Research Institute****Nehru Marg, Nagpur-440020****[www.neeri.res.in](http://www.neeri.res.in)**

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*April 2025*

Assessment of Environmental Damage and Compensation Estimation for the Amudan Chemicals Pvt. Ltd. Incident, Dombivli



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## 1. Introduction

On May 23, 2024, a boiler explosion occurred at M/s. Amudan Chemicals Pvt. Ltd., Dombivli, resulting in casualties, injuries, and structural damage. The explosion, which took place between 1:30 PM and 2:00 PM, led to a fire that continued until late at night. The impact extended beyond the unit itself, causing structural collapses in adjacent industries. Reports indicate that 15 industrial units sustained damage, with structural effects observed up to 1.5 km from the blast site.

In response to the incident, the Hon'ble National Green Tribunal (NGT), Western Zone (WZ), took Suo moto cognizance based on a news report published in The Indian Express on May 24, 2024. The NGT constituted a Joint Committee under Original Application No. 121/2024 (WZ) and directed it to conduct a site visit and submit an assessment report. The site visit was carried out on May 31, 2024, by representatives from the Maharashtra Pollution Control Board (MPCB), Central Pollution Control Board (CPCB), Directorate of Industrial Safety and Health (DISH), and other relevant authorities.

During the inspection, the committee identified environmental damage, including hazardous waste contamination, air pollution, and structural failures. MPCB reported that 214.2 MT of contaminated waste had been transported to a Common Hazardous Waste Treatment, Storage, and Disposal Facility (CHWTSDF), while 100-150 MT remained on-site for further disposal. Ambient air quality monitoring was conducted to assess pollution levels resulting from the explosion and fire.

Given the extent of environmental damage, the committee recommended engaging a nationally reputable institute or organization for a detailed assessment of air, water, and land pollution. This proposal aims to evaluate the environmental impact of the incident and determine environmental compensation as per the Hon'ble NGT's directives.

This proposal outlines the methodology, scope, and deliverables for a scientifically robust evaluation of environmental damage, ensuring compliance with regulatory requirements and aiding in decision-making for remediation efforts.

## 2. Objective and Scope

The objectives are designed to address both the immediate assessment needs and long-term remediation strategies while ensuring appropriate compensation mechanisms for environmental and economic damages caused.

### Objectives:

- 1) Identify the extent and severity of environmental damage caused by the explosion.
- 2) Assess the environmental damage caused by the explosion in terms of air, water, and land pollution based on secondary data
- 3) Quantify the extent of contamination and hazardous waste generated due to the incident.
- 4) Evaluate the impact on nearby industrial units and surrounding areas.
- 5) Estimate environmental damages cost and compensation
- 6) Compile a comprehensive report for submission to the Hon'ble NGT.

### Scope:

- 1) Conduct site investigations to assess the affected area and surrounding locations.
- 2) Conduct analysis on already collected secondary data and perform sampling and laboratory analysis in case necessary
- 3) Review regulatory compliance related to hazardous waste disposal and pollution control.
- 4) Quantify environmental damage using established methodologies and valuation techniques.
- 5) Assess potential risks to human health and ecological systems.
- 6) Collaborate with stakeholders, including regulatory agencies, for data validation and compliance assurance.

## 3. Methodology

- 1) **Reconnaissance Survey:** A reconnaissance survey of the site where an accident has happened shall be carried out to understand the zone of impact and fix the scope and boundary of the assessment. The data collected by MPCB shall also be used for estimating environmental damage costs assessment.

2) **Damage Assessment and Costing:** The monetary damages will be determined using an accessible literature, and procedures for damage cost assessment. For EDCA, scientific econometric methods such as Contingent Valuation Method (CVM), and Value Transfer Method (VTM) shall be used based on available national and international literature, transfer functions etc. Further, CPCB's compensation formula shall also be used for assessment, if needed.

3) **Recommendations:** Recommendations related to industry and specific case shall be provided

#### 4. Timeline

The total duration of the project is **6 months**.

Activity	Timeline (Months)					
	1	2	3	4	5	6
Literature Review and Secondary Data Analysis						
Site Investigation and Impact Assessment						
Environmental Sampling and Analysis						
Damage Cost Assessment						
Recommendations and Report						

#### 5. Reports

**A. Interim Report:** The first draft report shall be submitted within four months (4) months after the survey report based on the study.

**B. Final Draft Report:** The final draft report with the complete details shall be shared in 6 months.

**C. Final Report:** The final report, along with a soft copy, will be submitted within three weeks from the date of receipt of comments on the final draft report

**Note - 1** Notwithstanding anything in this proposal, in the event of any liability claim for damages arising out of this study report, there will be no liability on CSIR-NEERI. The content of the report is to be diligently used by the prominent.

2. CSIR-NEERI is exempted from the payment of income tax, and to this effect, a necessary documentary proof will be submitted along with the invoices.
3. The study findings may be published in scientific journals and conferences by the CSIR-NEERI team, with the consent of MPCB.
4. Any infrastructure developed under the project such as a computer, printer, equipment, etc, shall become an infrastructure facility of CSIR-NEERI and shall be retained by CSIR-NEERI after the completion of the project

## 6. Deliverables

1. Study report containing detailed methodology, analysis, and results
2. Five copies of the final report along with the soft copies on CD.

## 7. Inputs from Sponsor

1. Local travel and accommodation
2. Existing baseline data, previous environmental and social impact studies, or relevant research could form the baseline of the report.
3. Any other information required in the interest of the study.

## 8. Project cost

The project cost is **43 lakhs (Forty Three Lakhs) + GST**

\*GST extra, as per prevailing rates

### Payment Terms for all three Phases:

1st Instalment	70 % of Project Cost + GST (@ 18.00 %), along with the work order to initiate field studies
2nd Instalment	20 % of Project Cost + GST (@ 18.00 %) after submission of interim report
3rd Instalment	10 % of Project Cost + GST (@ 18.00 %) after submission of final draft report



All the payments are to be made through a crossed-demand draft in the name of  
"Director, NEERI, Nagpur"

Or

Through RTGS, the details are given in the below table

**Bank Details:**

i.	Name of the Account holder:	DIRECTOR NEERI, NAGPUR
ii.	Bank Account No.:	30266513766
iii.	Account type:	Saving Bank Account
iv.	Bank Name:	STATE BANK OF INDIA
v.	Branch:	NEERI Branch
vi.	11-digit IFS Code:	SBIN0004224
vii.	11-digit NEFT Code:	SBIN0004224
viii.	9-digit Code Number of the Bank and Branch (Appearing on the MICR Cheque issued by the Bank)	440002031

**Tax Registration Numbers:**

i.	Income Tax PAN:*	AAATC2716R
ii.	VAT TIN/Local Tax Regn. No.:	Not Applicable
iii.	State of VAT Registration :	Not Applicable
iv.	CST Regn No. :	Not Applicable
v.	Excise Regn No.	Not Applicable
vi.	GST no. :	27AAATC 27162ZE
vii.	Service Tax Category	Scientific & Technical Consultancy Services

**9. About CSIR-NEERI**

CSIR-NEERI is the premier research institute dealing in environmental science and engineering in India. The institute comprises research departments dealing with various components of the environment. The role of the institute is to provide scientific and technical information and services to the various authorities and industries and promote planning, policy, and management strategy for the regional environmental efforts in India as well as overseas. More than 300 scientific and technical staff members make CSIR-NEERI a highly qualified partner contributing analytical facilities and extensive knowledge on various aspects of the environment.

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Among the various environmental domains, the institute has been dealing with the research and development of better and scientific water and wastewater management practices for more than four decades. The primary focus of water and wastewater management has been shifting over the years from treatment to reuse and recycling in recent years. The Institute has the expertise and research capabilities in the following domains of Air, Water, Sewage, Climate, and MSW management.

- Sewage treatment plants design, construction, and commissioning
- Integrated hydrogeological and modelling studies for water resources management, including stormwater management and groundwater recharge
- An industrial wastewater management plan
- Chemo-de-fluoridation household units
- Solar energy-based electrolytic de-fluoridation plants
- Wise water management system for Ashrams (residential schools) and households
- Constructed Wetlands Technology for sewage treatment
- Climate Change and Urban Micro Climate Assessment
- Carrying Capacity Analysis of a Region Concerning Environment
- Ecosystem Service Evaluation
- Environmental Damages Cost Assessment/Environmental Externalities Evaluation
- Comprehensive Municipal Solid Waste Management (MSWM)
- Environmental Impact Assessment (EIA)
- Life Cycle Assessment (LCA) and Environmental Economics
- Strategic Urban Environmental Management

CSIR-NEERI has adequate scientific and technical manpower as well as instrument capability to undertake such a study. However, micro-level planning concerning each study component/work package shall be worked out as per the agreed scope of work.

**Contact Persons:**

<p>Dr. Amit Bansibal Chief Scientist &amp; Co-Chair Sustainable Environmental Processes Vertical, CSIR-NEERI <a href="mailto:ak_bansibal@neeri.res.in">ak_bansibal@neeri.res.in</a></p>	<p>Dr. Hemant Bherwani Sr. Scientist, CSIR-NEERI <a href="mailto:h.bherwani@neeri.res.in">h.bherwani@neeri.res.in</a></p>
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